

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.06.2019 (MONDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1857 of 2019 in Comp. App. (AT) (Ins) No. 536 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. and Anr.	Bishwajit Dubey	Sumant Batra (IRP)
2.	Comp. App. (AT) (Ins) No. 202 of 2019	Janak Goyal & Anr. Vs. Satyendra Jain & Anr.	Anuj Bhandari	Rakesh Mittal
3.	Comp. App. (AT) (Ins) No. 544 of 2019	Ashish Choudhery Vs. Unipik Automation Solutions & Anr.	Sumit K. Batra	Karan Sethi
4.	Comp. App. (AT) (Ins) No. 587 of 2019	Shyam Kumar Garg Vs. Sunrise 14 A/S Denmark & Anr.	Ranjana Roy Gawai	Manish Jha
5.	Comp. App. (AT) (Ins) No. 615 of 2019	Vishal Gupta. Vs. Suntech Infra Solutions Pvt Ltd & Anr.	Ritesh Khare	Saurabh Seth

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 604 of 2019	GPT Steel Industries Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Ashish Kothari	Dinkar singh
7.	Comp. App. (AT) (Ins) No. 617 of 2019	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd.(In Liquidation) & Anr.	Arun Khatri	
8.	Comp. App. (AT) (Ins) No. 623 of 2019	D. Sathish Babu Vs. Optiemus Infracom Ltd. & Anr.	Swati Bansal	

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By Order
-sd/-

Registrar